

PUNJAB VIDHAN SABHA

BULLETIN No. 3

Wednesday, the 21st October, 2020
(From 11.00 A.M to 12.20 P.M.)

1. Motion under Rule 16

The following motion moved by Shri Brahm Mohindra, Minister for Parliamentary Affairs was put to the vote of the House and carried unanimously:

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

2. Legislative Business

1. The Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020

Sardar Gurpreet Singh Kangar, Revenue Minister introduced "The Punjab Bhoneddar. Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem. Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020" and also moved that the bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

1. Sardar Kuljit Singh Nagra, Advisor/Chief Minister	02 minutes
2. Sardar Balbir Singh Sidhu, Health and Family Welfare and Labour Minister	01 minute
3. Sardar Harpal Singh Cheema, Leader of Opposition	01 minute
4. Shri Hardial Singh Kamboj, Indian National Congress	01 minute
5. Sardar Sadhu Singh, Welfare Minister	03 minutes
6. Shri Jai Krishan Singh Rouri, Aam Aadmi Party	01 minute

During clause-wise consideration of the Bill, sub-clause (2 and 3) of clause 1, clauses 2 to 12, as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by Sardar Gurpreet Singh Kangar, Revenue Minister "The Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020 be passed" was put to the vote of the House and carried.

2. The Punjab State Vigilance Commission Bill, 2020

The Hon'ble Chief Minister introduced "The Punjab State Vigilance Commission Bill, 2020" and also moved that the bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2 and 3) of clause 1, clauses 2 to 24, as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

Attested
G. S. 28/10/20
Superintendent
Punjab Vidhan Sabha
Chandigarh

The motion moved by the Hon'ble Chief Minister "The Punjab State Vigilance Commission Bill, 2020 be passed" was put to the vote of the House and carried.

3. **The Registration (Punjab Amendment) Bill, 2020**

Sardar Gurpreet Singh Kangar, Minister for Revenue and Rehabilitation introduced "The Registration (Punjab Amendment) Bill, 2020" and also moved that the bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by Sardar Gurpreet Singh Kangar, Minister for Revenue and Rehabilitation "The Registration (Punjab Amendment) Bill, 2020 be passed" was put to the vote of the House and carried.

4. **The Punjab Tissue Culture Based Seed Potato Bill, 2020**

Sardar Manpreet Singh Badal, Finance Minister introduced "The Punjab Tissue Culture Based Seed Potato Bill, 2020" and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2 and 3) of clause 1, clauses 2 to 14 as there was no amendment therein, collectively, schedule, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by Sardar Manpreet Singh Badal, Finance Minister "The Punjab Tissue Culture Based Seed Potato Bill, 2020 be passed" was put to the vote of the House and carried.

5. **The Punjab Land Revenue (Amendment) Bill, 2020**

Sardar Gurpreet Singh Kangar, Minister for Revenue and Rehabilitation introduced "The Punjab Land Revenue (Amendment) Bill, 2020" and also moved that the bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

1. Shri N.K. Sharma, Shiromani Akali Dal	03 minutes
2. Sardar Kuljit Singh Nagra, Advisor/Chief Minister	01 minute
3. Sardar Sukhpal Singh Khaira, Aam Aadmi Party	04 minutes
4. Sardar Simarjeet Singh Bains, Lok Insaaf Party	03 minutes
5. Sardar Bikram Singh Majithia, Shiromani Akali Dal	01 minute

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 20, as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by Sardar Gurpreet Singh Kangar, Minister for Revenue and Rehabilitation "The Punjab Land Revenue (Amendment) Bill, 2020 be passed" was put to the vote of the House and carried.

Copy sent 28/10/2020
Superintendent
Punjab Vidhan Sabha
Chandigarh

6. **The Punjab (Welfare and Settlement of Landless, Marginal and Small Occupant Farmers) Allotment of State Government Land Bill, 2020**

Sardar Gurpreet Singh Kangar, Minister for Revenue and Rehabilitation introduced "The Punjab (Welfare and Settlement of Landless, Marginal and Small Occupant Farmers) Allotment of State Government Land Bill, 2020" and also moved that the bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:-

1. Rana Gurmeet Singh Sodhi, Sports and Youth Services and NRI Affairs Minister	03 minutes
2. Dr. Sukhwinder Kumar, Shiromani Akali Dal	03 minutes
3. Shri Pawan Kumar Tinu, Shiromani Akali Dal	04 minutes
4. Sardar Harminder Singh Gill, Indian National Congress	01 minute
5. Sardar Charanjit Singh Channi, Technical Education Minister	03 minutes
6. Smt. Razia Sultana, Transport Minister	01 minute
7. Sardar Parminder Singh Pinki, Indian National Congress	01 minute

While replying to the discussion, Revenue and Rehabilitation Minister spoke for 01 minute.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clause 2, clause 3 as per amendment, as there was no amendment clauses 4 to 18 collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by Sardar Gurpreet Singh Kangar, Minister for Revenue and Rehabilitation "The Punjab (Welfare and Settlement of Landless, Marginal and Small Occupant Farmers) Allotment of State Government Land Bill, 2020 be passed" was put to the vote of the House and carried as amended.

7. **The Factories (Punjab Amendment) Bill, 2020**

Sardar Balbir Singh Sidhu, Labour and Rehabilitation Minister introduced "The Factories (Punjab Amendment) Bill, 2020" and also moved that the bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of the Bill, sub-clause (2) of clause 1, clauses 2 to 6 as there was no amendment therein, collectively, sub-clause (1) of clause 1 and title were put to the vote of the House and carried.

The motion moved by Sardar Balbir Singh Sidhu, Labour and Rehabilitation Minister "The Factories (Punjab Amendment) Bill, 2020 be passed" was put to the vote of the House and carried.

3. **Walk Out**

G.P. 28/1/20
Superintendent
Punjab Vidhan Sabha
Chandigarh

All the Members of Shiromani Akali Dal present in the House staged a walk out from the House while levelling allegation of scams in Post Matric Scholarship against the Social Justice Empowerment and Minorities Minister.

2. Besides Sardar Sukhpal Singh Khaira, Sardar Pirmal Singh Dhaula, Sardar Nazar Singh Manshahia, and Sardar Jagdev Singh Kamalu all the Members of Aam Aadmi Party present in the House staged a walk out from the House during the pandemonium created in the House on account of unparliamentary language used by leader of the Opposition against dignity of the Chair.

The House then adjourned sine-die.

CHANDIGARH:
THE 21ST OCTOBER, 2020

SHASHI LAKHANPAL MISHRA,
SECRETARY.

C. Patel 28/10/2020
Superintendent
Punjab Vidhan Sabha
Chandigarh